

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 239 OF 2015 & IA NO. 885 OF 2017
APPEAL NO. 240 OF 2015
APPEAL NO. 241 OF 2015 AND
APPEAL NO. 203 OF 2015

Dated: 17th September, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

Appeal No. 239 OF 2015 & IA No. 885 OF 2017
Appeal No. 240 OF 2015
Appeal No. 241 OF 2015

In the matter of:

Indian Wind Power Association **Appellant(s)**
Versus
Tamil Nadu Generation & Distribution Corporation Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Senthil Jagadeesan
Ms. Sonakshi Malhan
Ms. Swapna Seshadri
Ms. Neha Garg
Mr. Rahul Balaji

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. S. Vallinayagam for R-1

APPEAL NO. 203 OF 2015

In the matter of:

TANTRANSCO Ltd. & Ors. **Appellant(s)**
Versus
M/s Indian Wind Power Association & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. G. Umapathy
Mr. S. Vallinayagam
Ms. Swapna Seshadri
Ms. Neha Garg
Mr. Rahul Balaji

Counsel for the Respondent(s) : Mr. Senthil Jagadeesan
Ms. Sonakshi Malhan for R 1

Ms. Raveena Dhamija for R-2

ORDER

The learned counsel appearing for the Appellant prays that, some reasonable time may be granted to him to take necessary instructions and make the submission in the batch of Appeals.

Submission made by the counsel appearing for the Appellant, as stated above, is placed on record.

List these matters for hearing on **28.09.2018**, as requested by learned counsel appearing for the Appellant.

(S. D. Dubey)
Technical Member

Pr/pk

(Justice N. K. Patil)
Judicial Member